

OA-19/01

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

7. ORDER DT. 8.8.01.

Heard Mr. Padhi, learned counsel for the Applicant and Shri S. Behera, learned ASC for the Respondents. It is submitted by counsel for the applicant that the applicant has come before this Tribunal with a prayer for a direction to the Respondents to dispose of his representation at Annexure-3. It is submitted by learned counsel for the applicant that in the meantime the representation at annexure-3 has been disposed of and therefore, the OA has become infructuous. In view of this the O.A. is disposed of for having become infructuous. No costs.

Pranab Kumar
Vice-Chairman
8/8/2001

[Signature]
Member (Judicial)

Amended Counter not
filed

Patra
14/8 Bench

Counter has
been filed.

Patra
7/8 Bench

Free copy of
the order No. 7
dt. 8.8.01 given
to the both counsel.

Patra
14/8

Patra
S.O